

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

LOK SABHA
STARRED QUESTION NO. 241
TO BE ANSWERED ON 20th March, 2017

Aged/Closed Oil Wells

†*241. **SHRI YOGI ADITYA NATH:**

पैट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a number of oil wells operated by various public and private sector oil companies are over aged and producing oil and gas below their capacity or have been closed down and if so, the details thereof, oil field and State/UT-wise;

(b) whether the Government proposes to review/redevelop the old/aged oil wells/ fields and if so, the details thereof;

(c) the various initiatives/steps taken including adoption of latest technology to increase oil production from the aged/ closed oil wells, oil-field and State/UT-wise; and

(d) the other steps taken/being taken by the Government to ensure adequate supply/availability of oil and natural gas in the country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतन्त्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARAMENDRA PRADHAN)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 241 BY SHRI YOGI ADITYA NATH TO BE ANSWERED ON 20.03.2017 REGARDING AGED/CLOSED OIL WELLS

(a). Most of crude oil production in the country is from ageing fields in the States of Andhra Pradesh, Assam, Arunachal Pradesh, Gujarat, Rajasthan, Tamil Nadu and Offshore areas. The details of flowing and non-flowing oil wells of Oil & Natural Gas Corporation Ltd. (ONGC), Oil India Ltd.(OIL) and Private/JV Companies are given below:-

States/Locations	Flowing Oil Wells			Non-Flowing Oil wells			Total
	PSC Regime	Nomination (ONGC)	Nomination (OIL)	PSC Regime	Nomination (ONGC)	Nomination (OIL)	
Andhra Pradesh		43			24		67
Assam		517	372		273	731	1893
Arunachal Pradesh	35		1	31		12	79
Gujarat	136	2982		99	847		4064
Rajasthan	255		2	134		34	425
Tamil Nadu	4	94		1	70		169
Eastern Offshore	37	1		23	2		63
Western Offshore	57	1148		100	104		1409
Total	524	4785	375	388	1320	777	8169

(b) & (c). In order to enhance recovery from ageing fields, oil companies are implementing new technologies. During the life of the well, the oil production from an oil well may cease due to various reasons, such as natural decline in reservoir pressure, water/sand ingress and wellbore mechanical problems etc. Such sick wells are revived through well work-over / intervention jobs, if economically viable. The oil companies have taken/are taking several measures to revive the sick wells to increase oil production, such as Improved Oil Recovery (IOR)/ Enhanced Oil Recovery (EOR) Schemes.

(d). Government of India has taken several policy initiatives as well as administrative measures to enhance production of oil and gas in the country for meeting domestic demand. The policy initiatives can be mentioned as:

- i. Policy for Relaxations, Extensions and clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon Discoveries.
- ii. Policy on Testing Requirements.
- iii. Discovered Small Field Policy.
- iv. Policy for marketing freedom for gas production from difficult areas.
- v. Policy for exploration in Mining Lease Area.
- vi. Hydrocarbon Exploration and Licensing Policy.
- vii. Policy for Extension of Production Sharing Contracts.
- viii. Shale Gas Policy etc.

Some of the other steps taken to encourage production of oil and gas by the Government are:

- i. Setting up of National Data Repository.
- ii. Appraisal of Unappraised area in Sedimentary Basin.
- iii. Streamlining of functioning of Management Committee for timely approval of Work Program and Budget in PSC regime
- iv. Re-assessment of Hydrocarbon Resources.
